

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No 281/2001

Monday this the 2nd day of April, 2001
CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. M.Vadivelu, S/o K.Mari,
Diesel Assistant, Palakkad division,
Southern Railway residing at
57, Lenine Street, Nadarmediu,
Erode.7.
2. E.Ananthabala subramaniam, Diesel Assistant,
Palakkad Division, Southern Railway,
residing at 407 C Railway
Colony, Erode.2.
3. R.Rajavelu, Diesel Assistant,
Palakkad Division,
Southern Railway,
residing at 423-F Raiway colony,
Erode.2.
4. R.Kandasekharan S/o P.Ramachandran,
Diesel Assistant, Palakkad Division,
Southern Railway, residing at
468C, Railway Colony, Erode.2.
5. L.Francis, Diesel Assistant,
Palakkad Division, Southern Railway,
residing at 133/B Railway Colony, Erode.2.
6. P.Sundaram, Diesel Assistant,
Palakkad Division, Southern Railway,
residing at 467 C
Railway Colony Erode.2.
7. S.Selvamuthukumar, Diesel Assistant,
Palakkad Division,
Southern Railway, residing at
PP 1/40, Raghavanandan Nagar,
Erode.7.
8. Joseph samuel Diesel Assistant
Palakkad Division, Southern Railway,
residing at 403 C Railway colony,
Erode.2.
9. K.Ganeshan, Diesel Assistant,
Palakkad Division, Southern Railway,
residing at 1125, Municipal Chathiram,
Nethaji Road, Erode.1.
10. S.Arjunan, Diesel Assistant
Palakkad Division, Southern Railway,
reisidng at D.159 Tamil Nadu Housing Unit,
Kollampalayam, Kadachanallur Post,
Erode.8.Applicants

(By advocate Mr. M.R.Rajendran Nair)
contd....

1. Union of India, represented by Secretary to Government of India, Ministry of Railways, New Delhi.
2. The Chief Personnel Officer, Southern Railway Head quarters, Office, Park Town PO, Chennai.
3. The Senior Divisional Personnel Officer, Southern Railway, Palakkad.
4. The General Manager, Southern Railway, Headquarters Office, Park Town PO, Chennai.
5. Divisional Railway Manager, Southern Railway, Palakkad.Respondents

(By Advocate Mr. K.Karthikeya Panicker)

The application having been heard on 2.4.2001, the Tribunal on the same day delivered the following:

O R D E R
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Applicants ten in number are aggrieved by the low seniority position assigned to them in the provisional seniority list of Diesel Assistants circulated by order dated 14/17.7.2000 (A9). They have made representations. One such representation made by the 5th applicant is Annexure.A10. Counsel for applicants states that similar representations have been made by the other applicants also. Finding that the representations have not been considered and disposed of, the applicants have filed this application for having the seniority list Annexure.A9 set aside and for a direction to the respondents to finalise the seniority list of Diesel Assistants within a reasonable time taking into account the objections raised by the applicants in Annexure.A10 and similar representations.

2. When the application came up for hearing, Shri K.KarthikeyaPanicker, appearing for the respondents submits that the application may be disposed of directing the third respondent to consider the representation made by the 5th applicant and similar

contd....

representations made by the other applicants and to finalise the seniority list taking into account the objections raised by them. The learned counsel for applicants agrees that the application may be disposed of in the manner suggested by the counsel for the respondents.

3. In the result, in the light of the submission of the learned counsel on either side, the application is disposed of directing the third respondent to consider the representations submitted by the applicants (A.10 and similar representations) and thereafter finalise the seniority list of Diesel Assistants and to give the applicants appropriate replies as to what decision has been taken on their representations within a period of three months from the date of receipt of a copy of this order. There is no order as to costs.

Dated the 2nd day of April, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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List of annexures referred to:

Annexure.A9: True copy of the order No.J/P612/V/PR//Vol.II dated 14/17.7.2000 together with the relevant portion of the provisional seniority list of Diesel Assistants issued by the third respondent.

Annexure.A10: True copy of the representation dated 27.11.-2000 submitted by the 5th applicant to the third respondent.

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